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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.03.2021

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP (IB) No. 66/BB/2017	For report of liquidator	Sec 7 of I&B code 2016	Axis Bank Ltd	Cyril Amarchand Mangaldas	Lotus Shopping Centres Pvt. Ltd.	Maneesha Kongovi advocate for Liquidator Sanjay Kumar Mishra, Liquidator,

ADVOCATE FOR PETITIONER/s:

Ms. Maneesha Kongovi

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Ms. Maneesha Kongovi, Learned Counsel for the Liquidator. Post the case on 15.04.2021


MEMBER (T)


MEMBER (J)

Verified

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Court Officer